

requirements of cooking gas in the entire Malabar Region. The project is estimated to cost Rs. 20 crore and the production would be 22,000 Metric Tonnes per year.

The local Press has given wide publicity to this project and the people are eagerly awaiting the realisation of this project. The State Government is keenly interested in the project and has advanced to the extent of 40 acres of land required for this project. The Revenue Department is pressing the Indian Oil Corporation to take delivery of the land.

Now, it is reliably learnt that there is a move to drop this project. Any such move would be detrimental to the interests of the people of Kerala. Therefore, I urge upon the Government of India, especially the hon. Minister of Petroleum and Natural Gas, to intervene in the matter and give necessary directions to the concerned authorities of Indian Oil Corporation to implement the project without any further delay.

[Translation]

SHRI CHANDRASEKHAR SAHU (Mahasamund) : Mr. Chairman, Sir, I want to draw your attention and the attention of this House towards a very important and serious issue. The population of Chhatisgarh area is 10 lac and most of the denizens of this area are suffering from sickle cell disease at present and there is no treatment available for the persons suffering from it. Not only the people of Chhatisgarh, the people of West Orissa and Vidarbha are also suffering from this disease. No arrangement has so far been made for diagnosis of this disease and there is no research centre to conduct tests on this disease. There is only one text centre to conduct tests on this disease. There is only one text centre in Burla Medical College. The disease is mainly prevalent among the agriculture workers belonging to backward classes such as Kurmis and Sahus. Scheduled Caste and Scheduled tribe people. This is telling on the health of the new generation as well.

Mr. Chairman, Sir, I would like to request this Government through you that a research Centre should be set up by Indian Council of Medical Research and an arrangement should be made for the treatment of this disease.

SHRI SOHANVEER SINGH (Muzaffarnagar) : Mr. Chairman, Sir, I would like to draw your attention towards a very important issue. The population of the country is increasing rapidly. I would like to say something about two towns of my Parliamentary constituency - Meerapur and Jansath. In these places people are having children in dozen like Sarfraz has 12 children, Sabban has 13 Children, Irfan has 14, Battan has 12, Magrror has 15,

Keesarmiyan has 12, Mahammad has 12, Janeed has 13, Irshad has one, Iqbal has 11, Shahid has 12, Liyaquat has 13, Yameen has 12 and Shamsi has 12 children. Where this country is moving towards. We have seen that the policy of appeasement has caused a great damage to this country. This country cannot bear the burden of 100 crore population. I would like to say that the Muzaffarnagar is 120 km. away from Delhi but there are frequent traffic jam on this route. A year before this distance used to be covered within three hours but now it takes more than four hours.

MR. CHAIRMAN : Now, what do you want the Government of India to do.

SHRI SOHANVEER SINGH : Mr. Chairman, Sir, this country cannot bear the burden of 100 crore population. My request is that*. A legislation should be brought to control the increasing population. We have before us the example of China where there is a law to control the population. You have been a member of the Golden Jubilee Celebration Committee in which it was proposed to check the population growth. I request that in view of this rapid growth of population, the Government should give up the policy of appeasement.

[English]

SHRI P.C. THOMAS (Muvattupuzha) : Sir, he cannot accuse a particular community like that.

MR. CHAIRMAN : All those objectionable parts would be removed.

[Translation]

DR. C.P. THAKUR (Patna) : Mr. Chairman, Sir, I want to urge that announcers of All India Radio are sitting on hunger strike. They want to get absorbed in the Government service. Supreme Court had given its decision in this regard in 1981. I request that those who are experienced may be inducted in service.

Mr. Chairman, Sir, I had given a privilege notice*...

[English]

MR. CHAIRMAN : The privilege matter will not form part of the record.

[Translation]

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Chairman, Sir, I want to draw the attention of this House through you towards the fact that the ground water level is continuously receding. The scientists have also said that the ground water level had receded many meters down

*Expunged as ordered by the Chair.

*Not Recorded.